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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.77/BB/17	-	For Non-compliance of Office Objections.	Rule 6 of IB	Next Radio Limited Vs Golden Gate Ventires Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DORE RAI
Ph: 9743897914

*Petitioner.
Operational Creditors.*

[Signature]

ORDER

Counsel for petitioner is present. He has filed memo along with annexure stating that the objections are complied. The Tribunal informed the counsel that notices go to the respondent before admission. The counsel has no objection to order notice to the respondent before admission. Issue notices to respondent by 14/09/2017. Petitioner counsel to collect notice from the registry and serve.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)